NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.11.2025

COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7211 of 2025 in Comp. App. (AT) (Ins) No of 2025	Bank of Baroda Vs. Rathi Super Steel Ltd., Through its Liquidator	Sougta Sinha
2.	I.A. No. 7226 of 2025 in Comp. App. (AT) (Ins) No of 2025	Mehar Bhoomi Bhawan Pvt Ltd., (Formerly Known as Mehar Footwear Pvt. Ltd.) Vs. Shashi Bhushan Prasad, RP of Angad Infrastructure Pvt Ltd.	Aadhyaa Khanna
3.	I.A. No. 7227 of 2025 in Comp. App. (AT) No of 2025	Yashdeep Trexim Pvt. Ltd. & Anr. Vs. Prithvi Devcons Pvt. Ltd. & Anr.	Atanu Mukherjee

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Assistant Registrar